HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail App No. 67/2020 CrlM No. 397/2020 CrlM No. 396/2020 CrlM No. 395/2020

Ram Niwas ...Applicant

Through: - Mr. Suresh Kumar, Advocate

v/s

UT of Jammu and Kashmir

...Non-applicant

Through: - Mr. Aseem Sawhney, AAG

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE ORDER

Objections are not filed.

Learned counsel for the respondent seeks and is granted further time to file objections.

List on 02.07.2020.

(PUNEET GUPTA)
JUDGE

Jammu 16.06.2020 Tarun